

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

STARRED QUESTION NO:214  
ANSWERED ON:07.12.2012  
MINING LEASES TO COMPANIES  
Biju Shri P. K.;Singh Dr. Raghuvansh Prasad

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government has allotted/granted any iron ore mines to the private and public sector companies in the past;
- (b) if so, the details of the mining leases for iron ore granted to the private and public sector companies during each of the last three years and the current year, State/UT - wise;
- (c) the details of revenue generated or royalty collected from those companies during the said period, State/UT wise;
- (d) whether these iron ore mines were allotted to the companies on preferential basis or on auction basis; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF MINES (SHRI DINSHA PATEL)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 214 for 7th December, 2012, asked by Dr. Raghuvansh Prasad Singh and Shri P.K. Biju regarding mining leases to companies.

(a) : As per the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957, State Governments are empowered to grant mining leases for all minerals. However, prior approval of the Central Government is required for granting mineral concessions in respect of minerals specified in Parts 'B' and 'C' of the First schedule to the MMDR Act, 1957, including iron ore.

(b) : As per information received from the Indian Bureau of Mines (IBM), the details of mining leases for iron ore granted to private and public sector companies during the last three years is given at Annexure-I.

(c) : The information regarding revenue generated from mines is not centrally maintained. However, the details of royalty collected by the State Governments in respect of iron ore for the years 2008-09 to 2011-12 as informed by IBM is given at Annexure-II.

(d) & (e): There is no provision for auction in the MMDR Act, 1957 for non coal minerals. The mining leases are granted by the State Governments under the MMDR Act, 1957.